

GOVERNMENT OF INDIA  
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

**LOK SABHA**  
UNSTARRED QUESTION NO.3906  
TO BE ANSWERED ON 18<sup>TH</sup> DECEMBER, 2024

**FREE FOODGRAINS**

†3906. SHRI RAMVIR SINGH BIDHURI:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the total number of people being provided free foodgrains by the Union Government in the country;
- (b) the total number of people in Delhi being provided free foodgrains;
- (c) whether any bogus ration cards detection drive is being run in the country; and
- (d) if so, the details of the bogus ration cards detected under the said drive, State-wise?

**A N S W E R**  
MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS,  
FOOD & PUBLIC DISTRIBUTION  
(SHRIMATI NIMUBEN JAYANTIBHAI BAMBHANIYA)

(a): The National Food Security Act, 2013 (NFSA) is being implemented successfully by all the State/ Union Territories (UTs) covering about 80.67 crore beneficiaries against the intended coverage of 81.35 crore.

(b) The Act provides for coverage of 72.78 lakh persons for National Capital Territory of Delhi. The Government of NCT of Delhi has identified beneficiaries upto maximum permissible limit under the Act.

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(c) & (d): The Targeted Public Distribution System (TPDS) under NFSA is operated under the joint responsibility of the Central and the State Governments. The responsibility of identification of eligible beneficiaries under the Act rests with the State Government as per the provisions of the Act. The Central Government has issued an advisory to all the States/Union Territories to identify all eligible and poor persons/ households including vulnerable Sections of the Society for inclusion under the NFSA. States are undertaking cleaning up of their beneficiary database so that bogus ration cards get deleted and better targeting of rightful beneficiaries is ensured. Thus, deletion of ineligible beneficiaries and addition of eligible beneficiaries under the Act is a continuous process.

As an outcome of the use of technology in TPDS operations since 2013, i.e., digitization of ration cards/beneficiary databases, Aadhaar seeding, de-duplication process, identification of ineligible beneficiaries, deaths, permanent migration of beneficiaries, etc. all States/UTs have been able to weed-out approx. 5.87 crore ration cards between 2013 to 2024 (till 13.12.2024) in order to achieve rightful targeting. A statement showing deleted Ration Cards is at **Annexure-1**.

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## ANNEXURE-1

## ANNEXURE REFERRED TO IN PART (c) &amp; (d) OF THE LOK SABHA UNSTARRED QUESTION NO. 3906 TO BE ANSWERED ON 18.12.2024 REGARDING "FREE FOODGRAINS".

A statement showing deleted Ration Cards from 2013 to 2024 (Till 13.12.2024)

Sl.	State/UT	Total
1	Andhra Pradesh	43,68,125
2	Andaman & Nicobar	2,142
3	Arunachal Pradesh	21,040
4	Assam	4,08,011
5	Bihar	13,81,584
6	Chandigarh	3,063
7	Chhattisgarh	15,16,532
8	DNH and Daman & Diu	15,027
9	Delhi	3,27,297
10	Goa	1,74,496
11	Gujarat	8,15,734
12	Haryana	15,21,067
13	Himachal Pradesh	79,569
14	Jammu and Kashmir	1,27,872
15	Jharkhand	11,26,620
16	Karnataka	31,32,421
17	Kerala	2,46,791
18	Ladakh	702
19	Lakshadweep	1,568
20	Madhya Pradesh	25,17,627
21	Maharashtra	46,12,756
22	Manipur	95,245
23	Meghalaya	15,123
24	Mizoram	12,578
25	Nagaland	51,952
26	Odisha	7,81,573
27	Puducherry	1,09,306
28	Punjab	7,59,558
29	Rajasthan	25,58,261
30	Sikkim	29,278
31	Tamil Nadu	7,89,063
32	Telangana	22,33,749
33	Tripura	2,00,665
34	Uttar Pradesh	1,93,54,572
35	Uttarakhand	7,72,367
36	West Bengal	85,59,560
	<b>Total</b>	<b>5,87,22,894</b>

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